

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 4084 of 2020**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner	: Mr. Diwakar Jha, Advocate
For the Respondents	: Mr. Abhishek Singh, AC to GA-V

03/05.04.2021 The present writ petition is taken up today through Video conferencing.

When the writ petition is called out, a prayer for adjournment is made by the learned counsel for the petitioner.

In view of the said prayer, put up this case under appropriate heading in the next week.

(Rajesh Shankar, J.)

Manish